

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)

DFR NO. 166 OF 2018

Dated: 16th May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Power Grid Corporation of India Ltd.

....

Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

....

Respondent(s)

Counsel for the Appellant(s)

:

Mr. Deep Rao

Counsel for the Respondent(s)

:

Mr. Alok Shankar for R-2

Ms. Garima Jain for R-3

Ms. Parichita Choudhury for

Ms. Swapna Seshadri for R-15

ORDER

Registry is directed to post the IA for condonation of delay in the instant matter on **17.05.2018.**

(S.D. Dubey)
Technical Member

(Justice N.K. Patil)
Judicial Member

Bn/pr